Government of India Ministry of Finance Department of Financial Services

LOK SABHA Unstarred Question No. 3475 To be answered on Friday, March 16, 2018/Phalguna 25, 1939 (Saka) Loan Waiver

3475. SHRI DIBYENDU ADHIKARI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that some farmers have received Rs. 0.01 paise loan waiver under crop loan waive scheme;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number beneficiaries received relief of Rs. 0.01 only under the loan waiver scheme, State/UT-wise; and
- (d) the corrective steps taken/being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Shiv Pratap Shukla)

(a) to (d): At present there is no Loan waiver scheme under implementation by the Union Government. As informed by National Bank for Agriculture and Rural Development (NABARD), during the years 2016 and 2017 some State Governments have announced their own schemes, inter-alia, of waiver of loan of farmers.